

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3780
ANSWERED ON:14.12.2009
SEZs IN UTTAR PRADESH
Shekhar Shri Neeraj

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Special Economic Zones (SEZs) proposed, approved and operationalised in Uttar Pradesh;
- (b) the details of proposals pending for setting up of SEZs in the State; and
- (c) the details of exports made, employment generated and performance of operational SEZs in the State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): Out of 34 formally approved SEZs in Uttar Pradesh, 16 have since been notified, besides, the Noida SEZ as set up by the Central Government. A total of 6 SEZs are already exporting.

Notification of a SEZ is done only on compliance of requisite statutory requirements. As regards new proposals for setting up of SEZs, including those in Uttar Pradesh, the Board of Approval (BOA) considers them only when the concerned State Government recommends and the proposal is found to be complete in all respects.

SEZs in Uttar Pradesh, SEZs have generated direct employment for 41,820 persons and exports worth Rs. 7,689.50 crore during first two quarter of the current financial year.